

PRIME MINISTER'S NATIONAL RELIEF FUND

84. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to state:

(a) what agency is employed for the administration of the Prime Minister's National Relief Fund; and

(b) whether it is governed by any rules or regulations?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND ALSO IN CHARGE OF THE DEPARTMENT OF ATOMIC ENERGY (SHRI JAWAHARLAL NEHRU): (a) Disbursements from the Prime Minister's National Relief Fund are made normally to Governors and Chief Ministers of States who make arrangements for providing relief to people in distress in their States. Grants are made more especially when there is a flood, scarcity or some other disaster like a cyclone or fire. Some well known Social Service Organisations have also been utilized to give relief, such as the United Council for Relief and Welfare and the Indian Red Cross Society.

(b) There are no specific rules or regulations governing the giving of this relief. The Fund was specially meant for emergency relief and it was thought that the normal rules and regulations would cause delay and thus sometimes defeat the purpose of quick relief.

REHABILITATION OF DISPLACED PERSONS IN THE EASTERN REGIONS

85. MOULANA M. FARUQI: Will the Minister for REHABILITATION be pleased to state:

(a) whether a conference of Rehabilitation Secretaries of the Eastern States was held in Calcutta for the purpose of laying out a provisional programme for the second Five Year Plan regarding the rehabilitation of displaced persons in the eastern regions;

(b) if so, what were the main items of the programme recommended by the conference; and

(c) whether these recommendations have been incorporated by the Planning Commission in the draft second Five Year Plan?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA):

(a) Yes.

(b) The grant of urban, rural, housing and industrial loans, as also the provision of medical and educational facilities and the setting up of training and production centres.

(c) Yes, with certain modifications.

मिठाई की गोली, बिस्कुट आदि का निर्माण

८६. श्री कृष्णकान्त व्यास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि अगस्त, १९४७ से लेकर अब तक कितने ऐसे उद्योग धंधों की स्थापना की गई है जहां मिठाई की गोलियां, बिस्कुट और चीनी की अन्य वस्तुएँ तैयार की जा रही हैं ?

†[MANUFACTURE OF CONFECTIONERY ETC.]

86. SHRI KRISHNAKANT VYAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the number of concerns manufacturing confectionery, such as lozenges, biscuits and other sugar-made things, since August, 1947?

वाणिज्य तथा उद्योग मंत्री (श्री टी० टी० कृष्णमाचारी) : अगस्त १९४७ से मिठाई की गोलियां और बिस्कुट बनाने वाले संगठित कारखानों की संख्या १८० है। इसके अतिरिक्त मुरब्बा, मोठी चटनी, संरक्षित फलों आदि के निर्माता भी हैं जिनकी संख्या ज्ञात नहीं है।

†[THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): The number of organised

†English translation.

units manufacturing confectionery and biscuits since August 1947 is 180. Besides, there are manufacturers of jams, jellies, preserved fruits, etc., whose number is not known.]

ऑल इंडिया रेडियो के जन सम्पर्क कार्यालय के संचालक के कार्य

८७. श्री कृष्णकान्त व्यास : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) ऑल इंडिया रेडियो के जन-सम्पर्क कार्यालय के संचालक का वेतन क्या है और उनके कार्य क्या हैं;

(ख) क्या ऑल इंडिया रेडियो के विभिन्न केन्द्रों पर कोई जन सम्पर्क अधिकारी नियुक्त है; यदि हाँ, तो उन केन्द्रों के नाम क्या हैं; और

(ग) इस प्रकार के अधिकारियों के वेतनादि क्या हैं ?

†[FUNCTIONS OF THE DIRECTOR, PUBLIC RELATIONS OFFICE OF A.I.R.]

87. SHRI KRISHNAKANT VYAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the salary and the functions of the Director, Public Relations Office of the All India Radio;

(b) whether any Public Relations Officers are appointed at different stations of the All India Radio and if so, the names of those stations; and

(c) the salary etc. of such Officers?]

सूचना तथा प्रसारण मंत्री (डा० बी० बी० केशकर) : (क) ऑल इंडिया रेडियो में जन-सम्पर्क संचालक का कोई पद नहीं है ।

(ख) व (ग). जन-सम्पर्क के सम्बन्ध में सरकार ने निश्चय किया है कि ऑल इंडिया रेडियो का जन-सम्पर्क कार्य प्रेस इन्फार्मेशन ब्यूरो को सौंपा जाय । इस काम के लिये अधिकारी इस कार्यालय में सहायक सूचना अधिकारियों (असिस्टेंट इन्फार्मेशन आफिसर) के पद में रखे जायेंगे ।

†[THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) There is no post of Director of Public Relations in All India Radio.

(b) and (c). In conformity with the policy adopted in the Government of India in the matter of public relations, it has been decided to entrust the public relations work of All India Radio to the Press Information Bureau, in which posts of Assistant Information Officers for this purpose are created.]

व्यापार चिन्ह-पंजीयन कार्यालय

८८. श्री कृष्णकान्त व्यास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में कितने व्यापार चिन्ह-पंजीयन कार्यालय हैं; और

(ख) किन किन शहरों में वे स्थित हैं ?

†[TRADE MARKS REGISTRATION OFFICES]

88. SHRI KRISHNAKANT VYAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of Trade Marks Registration Offices in India; and

(b) the names of cities where they are located?]

वाणिज्य तथा उद्योग मंत्री (श्री टी० टी० कृष्णमाचारी) : (क) तीन

(ख) बम्बई, कलकत्ता और बंगलौर ।